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MR. DEPUTY-SPEAKER: The others who have tabled amendments are not present now. So, I put clauses 4 to 33 to the vote of the House.

The question is:

"That clauses 4 to 33 stand part of the Bill.

The motion was adopted.

Clauses 4 to 33 were added to the Bill.

Clause 1—(Short title, extent and commencement).

Amendment made:

Page 1, line 5,-

for "1974" substitute "1975" (7)

(Shri Vishwanath Pratap Singh)

MR. DEPUTY-SPEAKER: The question is:

"That clause 1, as amended, stand part of the Bill."

The motion was adopted.

Clause 1, as amended, was added to the Bill.

Enacting Formula

Amendment made:

Page 1, line 1,-

for "Twenty-fifth Year" substitute—
"Twenty-sixth Year" (6).

(Shri Vishwanath Pratap Singh)

MR. DEPUTY-SPEAKER: The question is:

"That the Enacting Formula, as amended, stand part of the Bill."

The motion was adopted.

The Enacting Formula, as amended, was added to the Bill. MR. DEPUTY-SPEAKER: The question is:

"That the litle stand part of the Bill".

The motion was adopted.

The title was added to the Bill.

SHRI VISWANATH PRATAP SINGH: Sir, I beg to move:

"That the Bill, as amended, be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill, as amended, bepassed."

The motion was adopted.

15.45 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILL AND RESOLUTIONS

SHRI S. P. BHATTARCHARYYA: (Uluberia). Sir, I beg to move;

"That this House do agree with the Fifty-first Report of the Committee on Private Members' Bills and Resolutions presented to the-House on the 26th February, 1975."

MR DEPUTY-SPEAKER: The ques-

"That this House do agree with the Fifty-first Report of the Committee on Private Members' Billsand Resolutions presented to the House on the 20th February 1975."

The motion was adopted.

15.46 hrs.

RESOLUTION RE. GROWTH OF FASCISM IN THE COUNTRY

MR. DEPUTY-SPEAKER: We nowresume discussion on the resolution moved by Shri Shyamnandan Mishraon the 30th August 1974. He had juststarted.